

regions. In these four regions co-ordinated programme of Geological Survey and the Indian Bureau of Mines is going ahead.

Shri Hajarnavis: May I add that the production in Hindustan Steel Limited has not suffered on account of shortage of limestone.

Shri R. Barua: May I know whether any exploration in this regard has been done in the Khasi and Jaintia Hills and Garo Hills and, if so, with what result?

Shri Hajarnavis: No, it is not within our programme.

Shri Warrior: May I know the places where the geological survey has been conducted and preliminary reports obtained?

Shri Hajarnavis: There are four regions. The first one is Kota area in Mirzapur District in Uttar Pradesh; Shahabad District in Bihar; Palamu District in Bihar.

The second region is Satna area in Madhya Pradesh and Maihar area in Madhya Pradesh.

The third region is Jairamnagar in Bilaspur District, Madhya Pradesh.

The fourth region is Lanjiberua and other areas in Sundergarh District, Orissa.

Shri Hem Barua: Sir, on a point of order. When Shri R. Barua put a question about the Khasi and Jaintia Hills and Garo Hills, the hon. Minister was pleased to say that the reply is not in his brief. Could it be said like that?

Shri Hajarnavis: He asked about Assam, is it not?

Mr. Speaker: The Member takes objection to the words that the reply is not in his brief.

Shri Kamath: He is a lawyer also.

Mr. Speaker: That only means that the knowledge that he has so far on this matter does not cover that. Is

it very extraordinary that the Ministers are briefed? They do not give out everything out of their own personal knowledge; they have to be briefed by their Secretaries and their Ministries. What should I ask him to do in the future, can he advise me?

Shri Hem Barua: That is an open secret. But the Minister should not take shelter under that, that it is not in his brief.

Shri Daji: Is it parliamentary? (*Interruption*).

Mr. Speaker: Order, order. That is the usual form of saying; the Minister can say he requires notice.

Shri Hajarnavis: As far as I remember, Sir, I did not mention the word 'brief'. I said that it is not in our programme.

Mr. Speaker: Next question.

Election Propaganda Literature and Posters

*952. { **Shri Harish Chandra Mathur:**
Shri Hem Barua:
Shrimati Minimata:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether his Ministry has examined the propaganda literature including posters and caricatures etc. used in the General Elections; and

(b) what conclusions have been arrived at and what action is proposed?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). The matter is under examination.

Shri Harish Chandra Mathur: If the State Governments have already been addressed in the matter and the material is available, what is the difficulty in the Central Ministry considering the whole material?

Shri Datar: We addressed all the State Governments. From five State

Governments these posters, etc. have been received. The others are being received. After they are received and collected, they will be duly examined.

Shri Harish Chandra Mathur: What is the position regarding the Centrally-administered area, and particularly Delhi, whether we have received all the material pertaining to the Delhi Administration and, if so, what is their reaction to that?

Shri Datar: They have also been called for.

Shri Hem Barua: Do I take it that it has not been received?

Shri Datar: After all these materials have been received, they will be duly examined. I have made it clear. It is premature to examine them at this stage.

Mr. Speaker: The question was whether they have been received. The answer is, "After they have been received", which might imply that all have not been received.

Shri Datar: He asked whether they have been received from Delhi. They have not been received from Delhi, but from five States they have been received, namely, from Rajasthan, Punjab, Kerala, Mysore and Madhya Pradesh.

Shri Hem Barua: In view of the fact that the probe is made because of the hon. the Prime Minister's pointed reference to objectionable literature during the elections—and because of that this enquiry was conducted only after the elections were over—may I know whether the material so far received by Government is sufficient?

The Minister of Home Affairs (Shri Lal Bahadur Shastri): I did not quite understand the question.

Shri Hem Barua: My contention is this. This probe and this collection of objectionable literature was not undertaken on the eve of the elections. It came only after the Prime Minister made a reference to that. And that is

why most of the literature might go underground. Therefore, I want to know whether the literature that has been received so far is sufficient, according to Government.

Shri Lal Bahadur Shastri: I do not think they will go underground. We have received a large number of leaflets, posters, etc., and we expect to get more very soon. It could not have been collected earlier. Of course, District Magistrates generally receive a copy of the handbills which are printed.

Shri Hem Barua: What about posters?

Shri Lal Bahadur Shastri: Posters also. That is the general rule. But, somehow, I do not know why there is delay in some other States. We will be reminding those States. We hope we will get them soon.

श्री प्रकाशवीर शास्त्री : जून के आरम्भ में दिल्ली में राष्ट्रीय एकता समिति की जो बैठक होने ज रही है, क्या उस में इस चुनाव-प्रचार साहित्य अथवा पोस्टरों का प्रदर्शन किया जा रहा है ? यदि हां, तो क्या वह केवल समिति के सदस्यों के लिये ही होगा अथवा दूसरों के लिये भी ?

श्री लाल बहादुर शास्त्री : यदि माननीय सदस्य चाहेंगे, तो हम उसे दूसरों के लिये भी तैयार रख सकते हैं, लेकिन चूंकि नेशनल इन्फ्रेशन काउंसिल में शायद इस विषय पर विचार हो, इस लिये ये पोस्टर वहां रखने का इरादा है। हम ने इन्फ्रेशन एंड ब्राड-कास्टिंग मिनिस्ट्री को कहा है कि वह इस का इन्तजाम करे।

Shri Harish Chandra Mathur: May I know whether it is the intention of the Government only to collect these posters for exhibition or, they propose to initiate any action on them, and if so, whether they have given any directive at least to the Centrally Administered Areas?

Shri Lal Bahadur Shastri: No direction is given on that point. If there

is anything in the posters or notices which instigate hatred or encourage hatred or bitterness between communities on communal matters or others, the Governments concerned are fully entitled to take necessary action. We are, of course studying these with a view to note the trends of thinking, how the various people exaggerated things, whether they did really try to educate public opinion on correct lines. These are matters which will have to be studied

Shri Dinen Bhattacharya: May I know whether any time limit has been given to the State Governments to supply these things and if, within that time, the State Governments do not send these things, whether the Minister or his department will try to procure these articles of their own.

Shri Lal Bahadur Shastri: As my colleague said, already we have received literature from the different States, 5 or 6 States. I do not expect that there will be any special difficulty in getting them from the various States. No time-limit as such has been fixed.

Shri D. C. Sharma: The procedure adopted by the Home Ministry with regard to published pamphlets, posters and cartoons is all right. But, what is the Home Ministry doing with regard to surreptitious publications which were circulated in such large numbers in all the States of India?

Shri Lal Bahadur Shastri: That is nothing abnormal. Even when elections are not there, such literature is published and printed. The police has to investigate and take necessary action wherever it is feasible.

Mountaineering

*953. **Shri Bhakt Darshan:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that some time back All India Sports Council had approved a scheme to encourage mountaineering; and

(b) if so, the progress made so far for the implementation of various items approved under that scheme?

The Parliamentary Secretary to the Minister of Education (Shri M. R. Krishna): (a) Yes, Sir.

(b) A grant of Rs. 20,000 has been paid to the Himalayan Mountaineering Institute for purchase of Mountaineering equipment. Grants were also paid to the Jabalpur University and the Mountaineering Committee, Bombay for equipment and for organizing rock-climbing camps.

श्री भक्त दर्शन : चूंकि पर्वतारोहण का काम इस बीच में—खास कर के चीन के आक्रमण के बाद—बहुत महत्वपूर्ण हो गया है, इस लिए क्या यह आशा की जा सकती है कि इस सम्बन्ध में और जोरदार कदम उठाए जायेंगे ?

Shri M. R. Krishna: The All-India Sports Council has felt the need for developing mountaineering activities and therefore, they have constituted a special committee under General Thimmiah. That committee has gone into the entire question and it has submitted a report which is now being considered by the Government.

श्री भक्त दर्शन : इस समय तक इस कौंसिल के द्वारा पर्वतारोहण को जो प्रोत्साहन दिया गया है, क्या भारत सरकार और खास कर के शिक्षा मंत्री जो उस से संतुष्ट हैं ? यदि नहीं हैं, तो क्या इस के लिये कुछ और सहायता दी जायेगी ?

Shri M. R. Krishna: This work is being undertaken by the Himalayan Mountaineering Institute which is under very able personalities like the Prime Minister and the Chief Minister of West Bengal. Whatever assistance and Education Ministry has to give to this institution is being given to it.

श्री रामेश्वरानन्द : अग्र्यश महोदय, अनेक बार यह प्रार्थना की गई है कि जो सवाल हिन्दी में हों, उनका जवाब भी हिन्दी